

Panel to deal with Inter State Water disputes

4822. SHRI JANARDHANA POOJARY: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government are considering to constitute a panel to deal with Inter State Water Disputes between the States; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z.R. ANSARI: (a) No, Sir.

(b) Does not arise.

Flood Relief and Drought Relief Assistance to Karnataka

4823. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a Memorandum has been submitted by Karnataka Government on 13 and 20 November, 1981 for flood relief and drought relief seeking central assistance;

(b) if so, the action taken by Government;

(c) whether request has also been made by Government of Karnataka to send a Central Team to assess the extent of damage due to drought and flood in the State;

(d) if so, when the team is likely to be sent;

(e) the amount sanctioned by the Centre to Karnataka to deal effectively the flood and drought condition in the State; and

(f) the amount already spent by Karnataka on this account?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. The Government of Karnataka has forwarded a Memorandum

on floods on the 13th November, 1981 and a Supplementary Memorandum on scarcity situation on 22nd November, 1981 seeking additional Central assistance for relief operations upto the end of September, 1981.

(b) to (d): A Central Team on floods visited Karnataka from 30th November, to 2nd December, 1981 to assess the damage caused by floods and the requirements of assistance to meet the situation.

As regards request for additional Central assistance for drought, the Memorandum is under consideration.

(e): *Floods*: The Report of Central Team on Floods is awaited. On receipt of the same, further action will be taken to approve a ceiling of expenditure in this regard.

Drought: The Government of India sanctioned on the 27th July, 1981 a ceiling of expenditure of Rs. 806 lakhs for drought relief operations upto the end of September, 1981.

The following kinds of assistance, extended to the State Government in general during 1981-82, are also available to provide relief in the areas affected by floods/drought:

(i) Short-term loan of Rs. 1000 lakhs (Rs. 400 lakhs for Kharif and Rs. 600 lakhs for Rabi) for purchase and distribution of agricultural inputs;

(ii) The first instalment of Rs. 414 lakhs including 7,000 MTs food-grains under the National Rural Employment Programme; and

(iii) Rs. 164.50 lakhs released under the Accelerated Rural Water Supply Programme.

(f) *Drought*: According to the Supplementary Memorandum received, the State Government had incurred a total expenditure of Rs. 2632.54 lakhs on drought relief measures against

the approved ceiling of expenditure of Rs. 806 lakhs.

Floods: As a ceiling of expenditure has not been approved, this does not arise. The State Government would however, be meeting the emergent expenditure from the Margin Money of Rs. 200 lakhs.

Ceiling for Employment Generation Scheme

4824. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the ceiling fixed by Government of India for employment generation scheme for the purpose of drought relief assistance was too meagre to meet the drought situation in Karnataka;

(b) whether Government are considering to review fixation of ceiling;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a): On the basis of the report of the Central team and the recommendations of the High Level Committee on Relief, the Government of India approved a total ceiling of expenditure of Rs. 806 lakhs for drought relief measures during 1981-82. (Pre-monsoon). This included a provision of Rs. 469 lakhs to provide additional gainful employment to the small and marginal farmers and landless labourers upto the end of September 1981. The Government of Karnataka submitted a supplementary Memorandum seeking additional Central ceiling of expenditure of Rs. 1826.54 lakhs including

Rs. 1876.15 lakhs for employment generation works upto the end of September 1981. The State Government stated in the Memorandum that the ceiling fixed by the Government of India for employment generation schemes was inadequate to meet the requirements of drought situation.

(b) and (c). The request is under examination.

(d) Does not arise.

Development of Horticulture in Karnataka

4825. SHRI G. Y. KRISHNAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that State Government of Karnataka has approached the Central Government regarding the development of horticulture in that State;

(b) if so, the details thereof ;

(c) whether the project report for integrated development of horticulture in the State of Karnataka has since been finalized; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). Plan proposals of the Government of Karnataka for 1982-83 has been discussed in Planning Commission. Working Group on Agriculture has accepted all the outlay of Rs. 300 lakhs for development of horticulture in the State as proposed by the State Government for 1982-83 as against the outlay of Rs. 280 lakhs for 1981-82.

(c) No, Sir.

(d) Question does not arise.